

basis of attendance in schools.

Award of Scholarship to the children of cine workers.

### Social Security

Group Insurance Scheme for cine workers.

#### Statement-III

*Expenditure incurred on Health and Education Schemes for Cine Workers during last three years:*

Name of the Scheme	Year		
	1994-95	1995-96	1996-97
	(Rs. in thousand)		
Health	245	112	431
Education	635	617	706
Group Insurance Scheme	-	-	162

#### Red Cross Society

2351. SHRI ANNASAHIB M.K. PATIL : Will the PRIME MINISTER be pleased to state:

(a) the role of the Central Government with regard to management and functioning of the Red Cross Society in India;

(b) the role of public in performing functions in the management of the society;

(c) the details of receipt and payment of the society during 1994, 1995 and 1996; and

(d) the number of new branches of the society opened during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) and (b): The affairs of the Indian Red Cross Society (IRCS) being an autonomous institution, are regulated as per the provisions of the Indian Red Cross Society Act & Rules made thereunder. The Society raises its own funds which includes a contribution by way of grant-in-aid from the Central Govt.

Eminent members of general public have been nominated on the managing Body. Members from the general public are also enrolled by the State Branches of the Indian Red Cross Society. At the District level, the members of the general public are nominated/represented on the Executive Committee.

Representatives of the State Branches who are members of general public are entitled to participate in the deliberation of the General Meetings of the Society.

(c) As per information available, the details of receipts and payments of the National Head-quarters are as indicated below:

Years	Receipts (in crores)	Expenditure (in crores)
1.1.93 to 31.3.94	3.42	4.75
1.4.94 to 31.3.95	3.59	4.69
1.4.95 to 31.3.96 (Provisional)	2.56	4.77

(d) No new branch of Indian Red Cross Society has been opened during the period 1994 to 1996.

[Translation]

#### MPLADS

2352. SHRI DILEEP SANGHANI : Will the PRIME MINISTER be pleased to state:

(a) the rate of interest paid on the amount made available to Members of Parliament under MPs Local Area Development Scheme;

(b) whether interest is also paid on it during the period it remains deposited in the treasury;

(c) who is entitled to spend the interest so earned and the number of MPs whose interest is credited in the Government treasury alongwith the amount of the interest;

(d) whether the Government have issued any directives to spend this amount; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOR): (a) and (b) The MPLADS funds are normally kept in the PLA in banks and the interest is paid on the same at the rates prevailing from time to time.

(c) to (e) As per instructions issued to the District Collectors, the interest amount is not to be utilised for any purpose.

[English]

#### Family Planning Policy

2353. SHRI MADHUKAR SARPOTDAR : Will the PRIME MINISTER be pleased to state :